## **Declaration of Assets and Liabilities**

Year 2022-23

I,...KANUPRIYA MISHRA...., son/daughter/wife of...UJJWAL KUMAR...,

aged..30... years, belonging to ..BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT...... service and presently working as ......SECTION OFFICER...... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse UJJWAL KUMAR	Dependa nt-1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name NIL
(i)	Cash	Rs 20,000/-	Rs 5,00,000/-	NIL.	NIL	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	FD Rs 30,000/- SAVING- 1.Rs1,85,00	CURRENT A/C Rs 4,50,000/- SAVINGS A/C- R. 45,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL.	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO. 858862324	LIC POLICY NO. 576453423	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA BR 01 FU 1182	ROYAL ENFIELD CLASSIC 350 BR05 M4571 HERO	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD- 450GM SILVER- 500 GM DIAMOND-2 RINGS	SPLENDOR GOLD-100GM SILVER-1 KG DIAMOND-2 RINGS	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	LAPTOP,MOBILE ,WATCHES, ETC (VALUE NOT ASSESSED)	1-SAI MARBLES & STONES(PRO P) VALUATION- RS 60,00,000/-		NIL	NIL
		James Live	2-FURNITURE STUDIO(PRO			

P) VALUATION- Rs 25,00,000/-	
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

	have to be indicated]	T 6 15	1~	T =	1 B	T-25-20
Sr. No.	Description	Self	Spous e Name (S)	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NÎL	NIL .	NIL.	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	Share in ances tral prope rty as per HUF	NIL NIL	NIL	NIL -

Hamponya Klishera

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14/02/2023
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
Ì	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
8	(d) dues to departments dealing with telephones	NIL	NIL
27	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
98577	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO - CGQPM7951L	PAN NO-DEVPK9825K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL.
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL GST No 1.10DEVPK9825K1ZW 2.10DEVPK9825K2ZV
•	(iv) Property Tax	NIL :	NIL

## Personal Detail

VI ICIOONAL DO				
GPF/CPF/PRAN No. :-		110105299447		
Gender	!-	F (M/F)		
Date of Birth	:-	1 4 0 8 1 9 9 2 (DD/MM/YYYY)		
Class/Group	:-	B (A/B/C)		
Cadre		BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE		
a Wichera		(Full Name e.g. B.A.SBihar Administrative Service,		
Jamponya Kushera	3	B.S.S Bihar Secretariat Service etc.)		

HOME	District

**EAST CHAMPARAN** 

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Hampoliya Ulishaq

Name of Employee: .KANUPRIYA MISHRA

Place: .....PATNA.....

Designation:...SECTIONOFFICER....

Date:...15/02/2023......

Department:. BIHAR LEGISLATIVE

ASSEMBLY SECRETARIAT....

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.